

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 6th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 196 of 2013 & IA-272 of 2013

**M/s OPG Renewable Energy Pvt. Ltd. ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Anr. ... Respondent(s)**

Appeal No. 199 of 2013 & IA-277 of 2013

**Tamil Nadu Electricity Consumers Association ... Appellant(s)
Versus
Tamil Nadu Generation & Distribution
Corporation Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. N.L. Rajah
Mr. S. Santanam Swaminadhan
Mr. Arun Anbumani**

**Counsel for the Respondent (s): Mr. S. Vallinayagam for R-1
Mr. G. Umapathy for TNERC**

ORDER

We have heard Mr. N.L. Rajah, the learned counsel for the Appellant in respect of 10 issues.

Post the matter for further submissions on **27.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt